

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 22.01.2016

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri D.S.Udhawat , Advocate,	S.B.Criminal Rev.Pet.No.879/2015,Smt.Ani ta Gujar & Anr V/s Kapil Dhabai & Ors.	Mr.Abdul Rahim &	Mr.Arvind Kachhawaha & Loon Singh Gehlot
08.	Dr.Prathitha Dave Advocate	S.B.Civil Misc.Pet.No.130/2015,Smt.Ur mila @ Rekha V/s Rakesh Kumar	Mr.S.G.Ohja & Om Rajpurohit	Mr.Pankaj Gupta
03.	Dr.Pramila Acharya , Advocate	S.B.CivilMisc.Tr.Pet.No.118/ 2015,Smt.Pinky @ Priyanka V/s Manoj Kumar	Mr.D.D.Chitlangi	Mr.....
04.	Smt.Raj Laxmi Singh Choudhary,Advocate	S.B.Civil Misc.Appeal No.1833/2015,Smt. Kanta V/s Kishore Singh	Mr.S.K.Verma	Mr.B.S.Rathore

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01.	Shri Rajendra Dadich , Advocate,	S.B.CivilMisc.Tr.Pet.No.110/ 2015,Smt.Suman V/s Ashok Kumar	Mr.Arjun Aprohit & Ismail Serani	Mr. Jaswant Suthar

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "